## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 265 /(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF

THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Wonder Steel Toading Put. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.

Rajesh Shah Ahmed Chunawala

Alv

Common Order

TCSP 267/230-232/NCLT/MB//MAH/2017

TCSP 268/230-232/NCLT/MB//MAH/2017

TCSP 269/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing on 3.5.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH'KUMAR

Member (Judicial)